Reports and Accounts (1993-94) of the Delhi State Industrial Development Corporation Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) AND IN THE DEPTT. OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): Madam, On behalf of Mr. M. Arunachalam., I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Annual Report and Accounts of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1993-94, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (ii) Statement by Government accepting the above Report.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT-7562-95]

## Notifications of the Ministry of Personnel, Public Grievances and Pensions

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE **MINISTRY** OF **PARLIAMENTARY** AFFAIR: (SHRIMATI MARGARET ALVA): Madam, I lay on the Table, under sub-section (2) of section 3 of the AH India Services Act, 1951, a copy each (in English and Hindi) of the following Notifications of the Ministry of Person--nel, Public Grievances and Pensions (Department of Personnel and Training):—

(1) G.S.R. No. 513(E), dated the 22nd October, 1994, publishing the Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1994.

- (2) G.S.R. No. 515.. dated the 22nd October, 1994, publishing the Indian Forest Service (Pay Fourth Amendment) Rules, 1994.
- (3) G.S.R. No. 622, dated the 17th December, 1994, publishing the Indian Police Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1994.
- (4) G.S.R. No. 623, dated the 17th December, 1994, publishing the Indian Forest Service (Pay) Eighth Amendment Regulations, 1994.

[Placed in Library. See No. LT-7682/95]

## Report and Accounts (1993-94) of the National Institute of Mental Health and Neuro Sciences, Bangalore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1993-94, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-7684/

95]

- I. Notifications of the Ministry of Health and Family Welfare.
- II. Report and Accounts (1993-94) of the Cancer Institute, Madras and related papers.
- III. Report and Accounts (1993-94) of the Gujarat Cancer and Research Institute, Ahmedabad and related papers.